

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.242- IA/778(AHM)2024  
in  
**C.P. (IB)/107(AHM)2024**

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Naranbhai Hemabhai Patel  
V/s  
Bank of Baroda

.....Applicant

.....Respondent

**Order delivered on: 02/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant/RP : Ms. Mily Ghoshal, Adv.  
For the Respondent : Ms. Nalini Lodha, Adv. for BoB  
For PG : Ms. Riddhi Vadgama, Adv. for Mr. Ritesh Patadia

**ORDER**

**IA/778(AHM)2024**

Heard Ld. Counsel for the applicant, Financial Creditor and Ld. Counsel for the PG.

Order is reserved.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**